

ITEM NO.44

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 340/2023

RAMMI DEVI & ORS.

Petitioner(s)

VERSUS

BHAGWANDAS & ORS.

Respondent(s)

Date : 20-03-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pramit Saxena, AOR
Ms Gauri Saxena, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Delay in filing fresh particulars in respect of respondent
nos. 1 and 3 is condoned.

Two weeks time as last opportunity is granted to file spare
copies in respect of respondent nos. 1 and 3.

Service is complete on respondent no.2 but none has entered
appearance.

List again on 1.5.2023.

ATUL M. KURHEKAR
Registrar